

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF APRIL, 2025

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 30.04.2025

ORIGINAL SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 30.04.2025</i>
CIVIL	16804	375	326	16853
CRIMINAL	0	0	0	0
TOTAL	16804	375	326	16853

APPELLATE SIDE

(INCLUDING CIRCUIT BENCHES AT ANDAMAN & NICOBAR ISLANDS AND JALPAIGURI)

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 30.04.2025</i>
CIVIL	157043	4213	4341	156915
CRIMINAL	34674	1680	1449	34905
TOTAL	191717	5893	5790	191820